

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/995/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar, Silchar.

Dated Guwahati the ^{2d} 23 February, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. **SMACT/I/14/5/76** dated the 22.02.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.02.2022**, has been granted. The District & Sessions Judge, Cachar, Silchar would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/996-997/A, dated , 23-02-2022

Copy to:

1. The District & Sessions Judge, Cachar, Silchar .
2. ~~The Project Manager, Gauhati High Court, Guwahati.~~


JT.REGISTRAR (VIGILANCE)

Pda